

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/636/ (IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: NEW CHENNAI TOWNSHIP PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. Elayonog Kuna

V.M. Koultik

financial Greatitos/Applicant

V.M. (Rolling)

(10) Kanalingan & Millales)

2. N.P. VISHY KUMAR

2. PRADECEP

Could for Respondent

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ORDER

Shri P Elayaraj Kumar, counsel for petitioner present. Shri N P Vijay Kumar caused appearance on behalf of the respondent and filed vakalat. He stated that he has received copy of the petition and other documents and prayed time for filing counter. He further stated that there is a chance of settlement by way of negotiations with the petitioner. Time extended at request for filing counter with a direction to furnish copy of the same to the other side prior to the next date of hearing. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swarny Member (Judicial)